

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 151 OF 2015 &
IA NOS. 250 & 436 OF 2015 &
IA NOS. 55 & 538 OF 2017**

Dated: 30th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Bharatiya Nabhikiya Vidyut Nigam Ltd.	...	Appellant(s)
Vs.		
Power Grid Corporation of India Ltd. & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Raveena Rai
Ms. Mohana Thakur

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-1
Mr. S. Vallinayagam for R-5
Mr. K.S. Dhingra for R-17

ORDER

The learned counsel for the appellant seeks two weeks' more time to file Affidavit of Service. Permission to file the same on or before 15.11.2017 is granted.

It is represented by the learned counsel for the parties that Appeal No. 168 of 2015 being cross Appeal is listed on 27.11.2017.

List the matter on 27.11.2017.

(Justice N.K. Patil)
Judicial Member

mk/vt

(I. J. Kapoor)
Technical Member